

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.33

CP(CAA)37/MB/2021 In CA(CAA)1100/MB/2020

IN THE MATTER OF:

Springtide Infotainment Media Pvt Ltd.

....Petitioner

Order under Section 230-232 of the Companies Act, 2013.

Order delivered on 29.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. NARENDRA KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :Adv. Hemant Sethi

ORDER

Order reserved.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDRA KUMAR BHOLA)
MEMBER (TECHNICAL)